





* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CRL.A. 129/2020

OMKAR SINGH YADAVAppellant

Through: Ms. Vanya Chhabra, Adv.

versus

STATERespondent

Through:

Through: Mr. Ritesh Kumar Bahri,

APP for the State with Ms. Divya Yadav & Mr. Lalit

Luthra, Advs.

CORAM:

HON'BLE MR. JUSTICE AMIT MAHAJAN

ORDER 15.05.2025

% 15.05.2025

1. The Hon'ble Judge is not holding Court today.

2. List on 19.08.2025.

BY ORDER

(COURT MASTER)

MAY 15, 2025 "SS"